

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 1345/97

New Delhi this the 24th day of October, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (A)
Hon'ble Mr. N. Sahu, Member (A)

G.N. Kukreti,
S/o Shri L.N. Kukreti,
R/o B-64, Kallol Apartments,
35, I.P. Extension,
Delhi-110092.

...Petitioner

(By Advocate Shri A.K. Behera)

-Versus-

1. Union of India through
the Secretary,
Ministry of Home Affairs,
North Block, New Delhi
2. Lt. Governor, Govt. of Delhi,
National Capital Territory,
Raj Bhawan, New Delhi
3. Chairman,
Delhi State Development Corpn. Ltd.,
N Block, Connaught Circus,
New Delhi.
4. Sh. S.L. Bansal,
General Manager,
D.S.I.D.C. N Block,
Connaught Circus, New Delhi
5. R.K. Gupta,
Engineer,
4. Technical Building,
Industrial Area, Delhi.

... Respondents

Ms. Shobhana Takian, proxy for Ms. Geeta Mehta)

O R D E R (Oral)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J):-

In view of the order passed on 22.10.97, the parties
agreed that the petition has become infructuous. The O.A. is
disposed of, as infructuous. Copy of the said order has been
taken on record.

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(N. Sahu)
Member (A)

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(Dr. Jose P. Verghese)
Vice-Chairman (J)

'Mittal'